

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 21st March, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
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| FOR HEARING | | | | |
| 1. | Appeal No. 08/2016(CZ) | Afsar Khan (Road Construction, Shahdol) Vs. State of Madhya Pradesh & 3 Ors. | Mr. Joseph Thomas, Adv. Mr. Alok Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Ms. Gunjan Chowksey , Adv. Mr. Sachin K. Verma, Adv. | |
| 2. | Original Application No. 38/2015(CZ) | Rakesh Kumar Pandey Vs State of M.P. & 3 Ors | Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. | |
| 3. | Appeal No. 08/2017(CZ) (M.A.No.89/17) (M.A.No.90/17) | Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors. | Mr. Mehul Bharadwaj, Adv. | |
| 4. | Appeal No. 09/2017(CZ) (M.A.No.91/17) (M.A.No.92/17) | Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors. | Mr. Mehul Bharadwaj, Adv. | |
| 5. | Appeal No. 10/2017(CZ) (M.A.No.93/17) (M.A.No.94/17) | Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors. | Mr. Mehul Bharadwaj, Adv. | |
| 6. | Original Application No. 149/2016(CZ) | Veer Singh Dangi Vs. Smt. Kamini & 4 Ors. | Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. | |
| 7. | Appeal No. 19/2016(CZ) | Narendra Singh Vs M.P.SEIAA & 6 Ors. | Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarShrivastava Adv. Mr. Rishi Raj Saxena, Adv. | |
| 8. | Appeal No. 20/2016(CZ) | Narendra Singh Vs M.P.SEIAA & 6 Ors. | Mr. Rishi Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. OmshankarShrivastava Adv. | |
| 9. | Original Application No. 336/2014(CZ) (M.A.No.528/16) (M.A.No.793/16) (M.A.No.912/16) (M.A.No.24/17) (M.A.No.70/17) | Mamta Devi Vs. State of M.P. & 6 Ors. | Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Shantanoo Saxena, Adv. Ms. Parul Bhadoria, Adv. Mr. Ramniranjan Chaturvedi, Adv. Mr. Sachin K. Verma, Adv. | |
| 10. | Original Application No. 164/2014(CZ) (M.A.No.809/16) (M.A.No.915/16) (M.A.No.1044/16) | Govin Ram Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |

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| 11. | Original Application No. 165/2014 (CZ) (M.A.No.418/15) (M.A.No.839/16) | Dinesh kumar Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 12. | Original Application 166 /2014 (CZ) (M.A.No.419/15) (M.A.No.811/16) | Ram Gopal Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 13. | Original Application 167 /2014 (CZ) (M.A.No.420/15) (M.A.No.812/16) | Jeevraj Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 14. | Original Application 168 /2014 (CZ) (M.A.No.421/15) (M.A.No.813/16) | Chhotu das Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 15. | Original Application 170 /2014 (CZ) (M.A.No.423/15) (M.A.No.814/16) | Soji Ram Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 16. | Original Application 171/2014 (CZ) (M.A.No.424/15) (M.A.No.816/16) | Shyam Lal Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 17. | Original Application 172 /2014 (CZ) (M.A.No.425/15) (M.A.No.830/16) | Sharif Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 18. | Original Application 173 /2014 (CZ) (M.A.No.426/15) (M.A.No.815/16) | Raj kishore Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 19. | Original Application No. 174/2014(CZ) (M.A.No.859/16) (Amended Petition) | Narayan Lal Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 20. | Original Application 180 /2014 (CZ) (M.A.No.831/16) (Amended Petition) | Kamlesh Kumar Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 21. | Original Application 181/2014 (CZ) (Amended Petition) | Mahesh Kumar Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |

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| 22. | Original Application 182 /2014 (CZ) (M.A.No.401/15) (M.A.No.832/16) (Amended Petition) | Chhagan Gurjar Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 23. | Original Application 185/2014 (CZ) (M.A.No.376/16) (M.A.No.817/16) (Amended Petition) | Chittar Mal Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 24. | Original Application 186 /2014 (CZ) (M.A.No.377/16) (M.A.No.820/16) (Amended Petition) | Puran Mal Vs. Hindustan Zinc Ltd.&10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 25. | Original Application 187 /2014 (CZ) (M.A.No.378/16) (M.A.No.833/16) (Amended Petition) | Govind Ram Soni Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 26. | Original Application 188 /2014 (CZ) (M.A.No.379/16) (M.A.No.818/16) (Amended Petition) | Sawar Lal Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 27. | Original Application 189 /2014 (CZ) (M.A.No.380/16) (M.A.No.819/16) (Amended Petition) | Hanoota Ram Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 28. | Original Application 190 /2014 (CZ) (M.A.No.402/16) (M.A.No.834/16) (Amended Petition) | Mehruddin Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 29. | Original Application No. 202/2014 (CZ) (M.A.No.835/16) | Mangilal Vs Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 30. | Original Application No. 205/2014 (CZ) (M.A.No.836/16) (Amended Petition) | Gopal Raygar Vs Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 31. | Original Application No. 213/2014 (CZ) | Ram Dev Bairva Vs. Hindustan Zinc.Ltd.,&10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |

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| 32. | Original Application No. 215/2014 (CZ) (M.A.No.854/16) | Mahavir Prasad Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 33. | Original Application No. 219/2014 (CZ) (M.A.No.855/16) (Amended Petition) | Panna Lal Raigar Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 34. | Original Application No. 220/2014 (CZ) (Amended Petition) | Gautam Dhobi Vs Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 35. | Original Application No. 221/2014(CZ) (M.A.No.856/16) (Amended Petition) | Laxman Nath Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 36. | Original Application No. 224/2014(CZ) (M.A.No.857/16) (Amended Petition) | Satya Narayan Bairva Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 37. | Original Application No. 227/2014(CZ) (M.A.No.858/16) (Amended Petition) | Ghisu Raigar Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 38. | Original Application No. 228/2014(CZ) (M.A.No.913/16) (Amended Petition) | Madanlal Raigar Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 39. | Original Application No. 234/2014(CZ) (M.A.No.437/16) (Amended Petition) | Chhotulal Vs. Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 40. | Original Application No. 262/2014(CZ) (M.A.No.478/16) (M.A.No.810/16) (Amended Petition) | Hanuman Prasad Vs Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 41. | Original Application No. 281/2014(CZ) (M.A.No.495/16) (Amended Petition) | Prahlad Mali Vs Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
| 42. | Original Application No. 283/2014(CZ) (M.A.No.495/16) (M.A.No.957/16) (Amended Petition) | Birdi Chand Vs Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |

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| 43. | Original Application No. 285/2014(CZ) (M.A.No.502/16) (Amended Petition) | Chhotu Vs Hindustan Zinc Ltd. & 10 Ors. | Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv. | |
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